

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2527
ANSWERED ON:07.12.2012
SCHOLARSHIP FOR ST STUDENTS
Punia Shri P.L.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the scholarship meant for the students of Scheduled Tribes (STs) are not being given time;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to find out any permanent solution in this regard;
- (d) if so, the details thereof;
- (e) whether the Government has received any proposal for scholarship from the Government of Uttar Pradesh; and
- (f) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (d): Scholarships under Centrally Sponsored Schemes are paid to ST students through State Governments/UT Administrations by releasing grant-in-aid to those authorities on completion of requisite formalities including receipt of complete proposal with Utilization Certificate (UC) in respect of previous releases. In order to avoid any delay in this regard and to reduce to hardship of the students, Government of India releases first instalment of grant to State Governments/UTs in the beginning of a particular financial year without waiting for their proposals and UCs.

(e) & (f): Yes, Madam. A proposal has been received from the State Government of Uttar Pradesh for release of grants-in-aid under the Scheme of Post Matric Scholarship for ST Students during the current financial year (2012-13). The Ministry had already released an amount of Rs. 227.00 lakh as first instalment of grant during the current financial year. Further release of grant by the Ministry will depend on utilization of unspent balance of lying with the State Government already.